SHRI N. KANUNGO: Not that I know of.

SHRI M. VALIULLA: Is there any proposal to start a heavy electrical equipment industry?

SHRI N. KANUNGO: Exactly for that purpose Government appointed a committee. That committee has now submitted its report.

SHRI M. GOVINDA REDDY: How many units are there in the country now manufacturing heavy electrical equipment?

SHRI N. KANUNGO: I want notice, • Sir.

IMPORT LICENCES FOR SEWING MACHINES

*454. SHRI S. N. DWIVEDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) by which date licences for the import of sewing machine parts are likely to be issued; and

(b) what are the names of the firms that have applied for the licences?

THE DEPUTY MINISTER FOR COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) I would invite the attention of the hon. Member to paragraph 13 of section 1 of the Policy Red Book for the period January-June 1955.

(b) There is still time for submission of applications by importers and hence the information cannot be given.

SHRI KANHAIYALAL D. VAIDYA: May I know whether Government is going to give licences to those firms which are producing the machines and will refuse to give licences to those firms which are not producing the machines?

SHRI N. KANUNGO: The policy statement gives the terms and conditions under which licences will be granted.

SHRI KANHAIYALAL D. VAIDYA: May I know whether any representations were made by the producing companies to the effect that they alone should be given the licence and that the other persons should not be given as they are getting the spare parts and are selling them in the black market charging 500 per cent, more?

SHRI N. KANUNGO: Certain representations were received¹ from the Punjab Government and more details have been called for.

FACTORY FOR MANUFACTURE OF EXPLOSIVES

*455. SHRI M. GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the progress so far made in the setting up of a factory in India for the manufacture of explosives; ana

(b) the particulars relating to the proposed factory?

DEPUTY THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) and (b). A public limited company under the name of Indian Explosives Ltd., has been registered with an authorised capital of Rs. 4 crores for the manufacture of commercial blasting high explosives for civilian use. The factory will be situated at Gumia, Hazaribagh District, Bihar. Out of the issued capital of Rs. 2 crores, Rs. 10 lakhs have been called up and paid. Negotiations are being conducted by the company with the Bihar Government for acquisition of land. Orders have been placed by the company for machinery and plant for the factory.

SHRI M. GOVINDA REDDY: May I know. Sir, whether foreign personnel will be requisitioned with regard to the running of this factory?

SHKI N. KANUNGO: In the initial stages, foreign personnel will be required.